

Email

From No. 1191-1209

Member Secretary,  
Punjab Legal Services Authority,  
New Block, Old District Court Complex,  
2nd Floor, Sector 17,  
Chandigarh.

To All the Learned District & Sessions Judges-cum-Chairmen,  
District Legal Services Authorities in the State of Punjab.

Dated, Chandigarh, 21-1-2015

Subject:- National Lok Adalat to be held every month.

Respected Sir/Madam,

I am directed to refer the above noted subject to your goodself and to submit that vide letter dated 19.12.2014, the Member Secretary, National Legal Services Authority New Delhi has intimated that the Hon'ble Mr. Justice T.S. Thakur, Hon'ble Executive Chairman, National Legal Services Authority has desired that the National Lok Adalats may be organized throughout the country every month on a specified subject matter, for pre-litigation and pending cases. The calendar for these Lok Adalats on the specialized subject matters, approved by the Hon'ble Executive Chairman, National Legal Services Authority, New Delhi is given below:-

Sr.No.	Dates	Subject matter
1.	14 <sup>th</sup> February, 2015	Bank matters. Section-138, NI Act, Recovery suits etc. (pending and pre-litigation matters).
2.	14 <sup>th</sup> March, 2015	Revenue, MNREGA, Land Acquisition cases.
3.	11 <sup>th</sup> April, 2015	Labour & Family matters.
4.	9 <sup>th</sup> May, 2015 or 13 <sup>th</sup> June, 2015	MACT and Insurance Claims (to be scheduled as per the court summer vacation).
5.	11 <sup>th</sup> July, 2015	Electricity/Water/Telephone/Public Utility Disputes.
6.	8 <sup>th</sup> August, 2015	Consumer Disputes/Tax Matters.

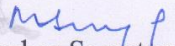


7.	12 <sup>th</sup> September, 2015	Criminal Compoundable Matters.
8.	10 <sup>th</sup> October, 2015	Traffic, Petty matters, Municipal Matters.
9.	November/December, 2015	National Lok Adalat.

2. I am further directed by the Hon'ble Mr. Justice S.S Saron, Executive Chairman, Punjab Legal Services Authority, to request to your goodself that the process of holding Lok Adalats on various topics as suggested by the National Legal Services Authority, may kindly be initiated so that the National Lok Adalat may be organized in time. It is further requested that the progress report may kindly be sent to this office within 3 days after holding such National Lok Adalats.

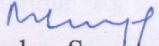
Thanking you,

Yours faithfully,

  
Member Secretary,  
Punjab Legal Services Authority,  
Chandigarh.

Endst.No. 1210-1231 Dated, Chandigarh, 21-1-2015

*Email* A copy is forwarded to all the Secretaries, District Legal Services Authorities in the State of Punjab, for information and necessary action.

  
Member Secretary,  
Punjab Legal Services Authority,  
Chandigarh.